

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**CP No.360/2019  
OA No. 2004/2016**

**This the 30<sup>th</sup> day of June, 2021**

(Through video conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Vinod Behari Mathur, Aged 64 years,  
s/o Late Sh. Chand Behari Mathur,  
Retired Superintendent, GNCT of Delhi,  
R/o KG-I, Flat No. 104, Vikaspuri,  
New Delhi. ... Applicant

(Through Advocate Sh. Yogesh Sharma)

**Versus**

1. Sh. Rajiv Gauba  
Secretary  
Min. of Home Affairs  
Govt. of India, New Delhi.

2. Sh. Vijay Kumar Dev.  
Chief Secretary,  
Govt. of NCT of Delhi  
New Sectt. Near ITO, New Delhi.

3. Sh. G.L. Meena  
Special Secretary (Vig.)  
Govt. of NCT of Delhi  
4<sup>th</sup> Level, C-Wing, Delhi Secretariat,  
IP Estate, New Delhi ... Respondents

(Through Advocate Sh. S M Zulfiqar Alam and Ms.  
Purnima Maheshwari)

## **ORDER (Oral)**



### **Justice L Narasimha Reddy, Chairman:**

This Contempt Case is filed, alleging that the respondents did not implement the order dated 21.01.2019 in OA No. 2004/2016.

2. It is brought to our notice that the respondents filed a Writ Petition No. 3199/2021 and the matter is being examined in the said Writ Petition. The applicant herein has already entered appearance in the Writ Petition.
3. We, therefore, close the Contempt Case, leaving it open to the applicant to work out his remedies, depending upon the outcome of the Writ Petition.

**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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